

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.30**  
**C.P. No.155/BB/2023**

**IN THE MATTER OF:**

M/s. ITI Lite Technologies Pvt. Ltd.	...	Petitioner
Vs.		
ROC, Karnataka	...	Respondent

**Order under Section 441 & 96(1) of Companies Act, 2013**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Shrinath Bhat

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **30.05.2024.**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**